

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-CRI-85/2020**

Janice Regina Esteves ...Applicant.

Vs

The Registrar ...Respondent.

Shri C. Padgaonkar, Advocate for the Applicant.

Shri S. Dhargalkar, Addl. Public Prosecutor for the respondent.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

Issue notice to the respondent returnable on 8.12.2020.

3. Shri S. Dhargalkar, the learned Additional Public Prosecutor, waives notice on behalf of the respondent.

DAMA SESHADRI NAIDU, J.

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